

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). There is no proposal for the import of foodgrains from U.S.A. under PL-480 arrangement during the current year.

(c) The total quantity of foodgrain imported under PL-480 between 1956 and 1976 is of the order of about 59.4 million tonnes.

Poor People Living on Pavements in Big Cities

**3073. SHRI VAYALAR RAVI;
SHRI N. SREEKANTAN
NAIR;
SHRI K. KUNHAMBU:**

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether millions of poor people are still living on pavements in big cities of India;

(b) if so, the total estimated number of such poor people in cities (Corporations); and

(c) the steps proposed to be taken to provide housing facilities to them?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDER BAKHT): (a) and (b). No up-to-date statistics of the number of people living on pavements in cities are available.

(c) The State Governments and local bodies are competent to formulate projects for providing accommodation to the shelterless people by constructing night-shelters as has been done by the Municipal Corporation of Delhi.

Alternative Plots to Plot Holders in Loni Residential Area

3074 SHRI KACHRULAL HEMRAJ JAIN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND

REHABILITATION be pleased to state:

(a) whether Government are considering to give alternative plots to those plot holders who were allotted plots of land in Loni residential area and in whose case some dispute has arisen with the original owners of the land in Pitampura Residential Scheme where plots are available and where for allotment of plots of land, new applications have been invited; and

(b) if so, the particulars thereof and if not, the particular reasons when plots are available in Pitampura Residential Scheme and these poor low income group people have already paid full amount of the plot more than a year back and even the lease has also been executed?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). The matter is under consideration.

Representation by S.C./S.T. Employees for Promotion of National Seeds Corporation

3075. SHRI MAHI LAL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to Unstarred Question No. 1002 on the 20th June, 1977 regarding percentage of Scheduled Castes and Scheduled Tribes in National Seeds Corporation and state:

(a) whether some employees belonging to Scheduled Castes and Scheduled Tribes in National Seeds Corporation made representations for promotion and they were being neglected in spite of availability of due opportunities for their promotion; and

(b) if so, the action taken or proposed to be taken in this regard?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Two employees of the National Seeds